



3rd SoLL NATIONAL LEGAL FICTION WRITING COMPETITION, 2018

FICTION JURIDIQUE

Society of Law & Literature, UPES School of Law

RULE BOOK

1. REGISTRATION

- 1.1 The participants must register themselves by filling the online form.
- 1.2 Registrations can be done simultaneously with the submission, but not later than the last date of submission, in any case.
- 1.3 The link for the registration form is: [registration link click here.](#)

2. REGISTRATION FEE: There is no registration fee for the competition.

3. ELIGIBILITY: The competition is open to all the students pursuing LL.B. (3 year or 5 year course) or LL.M. from any recognized university across India.

4. TOPIC: The fiction should be related to Law. The piece must be written in short story telling style and woven around legal scenario/plot/ subject.

5. AUTHORSHIP

- 2 Only one fiction per participant is permitted.
- 5.2 Co-authorship up to two students is permitted. However, the same shall be considered as single participation only.
- 5.3 The Co-authors may belong to same or different institutions.

6. PRIZES AND CERTIFICATES

The prizes for the competition are as follows:

- i. 1st Prize: 7,000 INR and Certificate of Merit.
- ii. 2nd Prize: 5,000 INR and Certificate of Merit.
- iii. 3rd Prize: 3,000 INR and Certificate of Merit.

Certificate of participation will be given to all the participants.

7. IMPORTANT DATE

6 The last date for submission for legal fiction is 31st December, 2018.

7.2 No submissions will be accepted after 11:59 pm of the above mentioned date.

8. SUBMISSION GUIDELINES

8.1 The language of the legal fiction should be English only.

8.2 The participants must send their submissions through the following link only:

[submission link click here](#)

8.3 The submissions must be original. No part of it should have been published earlier nor should it be under the consideration for publication or a contest elsewhere. Plagiarism of any sort will result in immediate disqualification.

8.4 The word limit per submission is 5,000 -7,000 words.

8.5 UPES reserves all the rights related to the fiction.

9. **FORMATTING GUIDELINES:** All submissions must be typed and adhere to the following requirements:

Font Type: Times New Roman;

Font size: 12;

Line Spacing: 1.5;

Alignment: Justified;

Margin: 1' on all sides.

10. JURY AND REVIEW PROCEDURE

9 Entries will be reviewed by a panel of illustrious academicians and professionals in

literature and law.

10.2 The decision of the panel shall be final and binding.

10.3 The criteria of marking will be based on creativity, originality, articulation of ideas, interweaving of law & fiction, language and grammar.

11. QUERIES AND CLARIFICATIONS

For queries and clarifications write to sollcolsupes@gmail.com with the subject of the mail as 'Query-3rd SOLL NATIONAL LEGAL FICTION WRITING COMPETITION, 2018.'

Or contact:

Ms Akanksha Sharma (Event Head): +91 8936924171

Mr Rachith Goel (Event Organiser): +91 9351011997.